NATIONAL COMPANY LAW TRIBUNAL SI. No.17 HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4575/9/HDB/2017
NAME OF THE COMPANY	Transmission Corporation Of Andhra Pradesh Limited
NAME OF THE PETITIONER(S)	Equipment Conductors & Cables Ltd
NAME OF THE RESPONDENT(S)	Transmission Corporation Of Andhra Pradesh Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Nan	ne of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ASMA	RAZA	ADVOCATE	asmaraza advocate @ gmail: com . 9705836095	Asma.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Ms. Asma Raza, learned counsel for the Petitioner. The learned counsel for the Petitioner submits that she will comply with the objections and requested time. The case is posted to 19.12.2017.

MEMBER (Tech)

MEMBER (Judl)